

आयकर अपीलीय अधिकरण, 'सी' न्यायपीठ, चेन्नई
IN THE INCOME TAX APPELLATE TRIBUNAL, 'C' BENCH, CHENNAI
श्री. मंजुनाथ. जी, लेखा सदस्य एवं श्री मनोमोहन दास, न्यायिक सदस्य के समक्ष
BEFORE SHRI MANJUNATHA.G, ACCOUNTANT MEMBER AND
SHRI MANOMOHAN DAS, JUDICIAL MEMBER

आयकरअपीलसं./I.T.A.No.831 to 833/Chny/2023
(Assessment years: 2015-16 to 2017-18)

The Deputy Commissioner of Income Tax, Central Circle-2(4), Chennai-34.	Vs	Shri R.Vaithilingam, 3/335, Telungankudikadu, South Street, Orathanadu, Thanjavur-614 625.
		PAN: AEAPV5323H
(अपीलार्थी/Appellant)		(प्रत्यर्थी/Respondent)

अपीलार्थीकीओरसे/ Appellant by	:	Mr. R.Clement Ramesh Kumar, CIT
प्रत्यर्थीकीओरसे/Respondent by	:	None

सुनवाईकीतारीख/Date of hearing	:	11.01.2024
घोषणाकीतारीख /Date of Pronouncement	:	11.01.2024

आदेश / ORDER

PER MANJUNATHA.G AM:

These three appeals filed by the Revenue are directed against separate orders of the Ld. Commissioner of Income Tax (Appeals)-19, Chennai dated 14.03.2023 and pertain to assessment years 2015-16 to 2017-18.

2. The learned Sr.DR, at the time of hearing, filed a petition dated 10.01.2024 stating that Department has filed three appeals manually on 01.05.2023 in respect of the assessee Shri R.Vaithilingam and the Registry has assigned ITA Nos. 604 to 606/Chny/2023 for assessment years 2015-16 to 2017-18. Further, the Department has again filed three appeals on 19.07.2023 through online mode in respect of the same

assessee for said assessment years. However, the Registry has inadvertently assigned ITA Nos. 831 to 833/Chny/2023 for the same assessee. Therefore, the learned Sr.DR prayed that Revenue may be permitted to withdraw its three appeals numbered as ITA Nos.831 to 833/Chny/2023, as duplicate appeals and same may be dismissed as withdrawn.

3. In view of the above reasons, we dismiss these three appeals filed by the Revenue as withdrawn.

Order pronounced in the open court on 11th January, 2024

Sd/-
(मनोमोहन दास)
(Manomohan Das)
न्यायिक सदस्य /Judicial Member
चेन्नई/Chennai,
दिनांक/Dated :11.01.2024
DS

Sd/-
(जी. मंजुनाथ)
(G. Manjunatha)
लेखा सदस्य / Accountant Member

आदेश की प्रतिलिपि अग्रेषित/Copy to:

- 1.Appellant 2. Respondent 3. आयकर आयुक्त/CIT 4. विभागीय प्रतिनिधि/DR
5. गार्ड फाईल/GF.